

5. Barnala Res. Scheme.
6. Raru Res. Scheme.
7. Sarjamhatu Res. Scheme.
8. Illigara Res. Scheme.
9. Gorkho Res. Scheme.

Encephalitis Victims In Rajasthan

2461. SHRIGULABCHAND KATARIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of people suffered from encephalitis in Rajasthan during the last six months alongwith details thereof; and

(b) the steps taken by Government to control the disease?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUTRAY): (a) No case of Japanese Encephalitis has been reported from Rajasthan during the past six months.

(b) Does not arise.

[English]

Mental Cases and Inadequate Psychiatrists

2462. SHRISHANTILAL PURUSHOTTAM DAS PATEL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Indian Psychiatrists have expressed serious concern over the rate of mental sickness and the inadequacy of trained Psychiatrists to deal with the mental cases;

(b) whether there has been unprece-

ented increase in the mental illness cases in India; and

(c) if so, the reasons therefor and the steps being taken to check the increase of mental cases?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUTRAY): (a) Yes. During last two to three decades various epidemiological studies/surveys conducted in India in different parts have indicated that incidence and prevalence of mental disorders is quite high. To meet the basic mental health needs, the existing manpower is not adequate. The State Government are primarily responsible for making provision for basic health needs including Psychiatrists according to their requirement.

(b) and (c). No. However, due to greater awareness and the diagnostic facilities, the problem has become visible. The National Mental Health Programme has been developed to train the staff engaged in delivery of primary health care service in the field of mental health.

[Translation]

World Bank Assistance for Sone Canals

2463. SHRI TEJ NARAYAN SINGH: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether irrigational problems have arisen due to deteriorating conditions of the canals of Sone River;

(b) whether the World Bank has agreed for providing financial assistance for the development of Sone Canals;

(c) whether a proposal to include the development scheme of Sone Canals in the

Eighth Five Year Plan is under the consideration of Government; and

(d) the time by which assistance from the World Bank is likely to be made available and the scheme included in the Eighth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) The Sone Canal System was constructed in 1874 to irrigate an area of 3.6 lakhs ha. The system was remodelled during 1985-86 which has resulted in change in water use upstream and also in the irrigation demands downstream of the command. As a result the demand of irrigation has far exceeded the irrigation potential estimated at the time of remodeling of the Sone Canal System.

(b) and (d). No such project has been posed to the World Bank for assistance.

(c) A scheme entitled 'Sone Modernisation' is under execution in the State of Bihar. An outlay of Rs. 5 crores has been proposed by the State Government for 1990-91.

[English]

'Cigarette' MS Special

2464. SHRIMATI GEETA MUKHERJEE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) Government's attention has been drawn into the recent advertisement campaign of a cigarette "Ms Special Filters as a lady's privilege" frequently appearing in many dailies; and

(b) if so, Government's reaction thereto about impact of such advertisements on girls and the steps Government propose to take to check such advertisement?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUTRAY): (a) Yes, Sir.

(b) A proposal for anti-smoking legislation is under consideration of the Government. One of the items in the proposal is prohibition of advertisements on Cigarettes.

Cotton Export

2465. SHRI A.R. ANTULAY: Will the Minister of TEXTILES be pleased to state:

(a) whether cotton production in the country during the year 1989-90 has increased to the extent of 10 percent compared to the previous year;

(b) if so, whether Government have made any arrangements to export the surplus cotton; and

(c) whether Union Government propose to procure surplus cotton for export purposes so that remunerative price is given to the growers?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) The production of cotton has been estimated by the Cotton Advisory Board to have increased from the level of 106 lakh bales during the 1988-89 cotton season to 122 lakh bales during the 1989-90 cotton season.

(b) and (c). Government have already released quotas for the export of 12.85 lakh bales of cotton of various varieties 50,000 bales of Soft Cotton Waste and 1 lakh Kgs. of Hard Cotton waste during the 1989-90 season, in order to provide farmers with the benefit of higher international prices.